NATIONAL COMPANY LAW TRIBUNAL

SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/246/ (IB)/2017

NAME OF THE PETITIONER(S)

: BURDA DRUCK INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: LOVELY OFFSET PRINTERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 Arun Karthik Mohan

Coursel for letitione

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## **ORDER**

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner submitted that he has filed the affidavit as per Sec.9(3)(b) of I&B Code, 2016. Counsel for respondent stated that he has not received the copy of the same. Counsel for petitioner is directed to give a copy of the statement and other related documents to the other side and also file the bank statement. Put up on 18.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

